

III. Assam State Electricity Board

Chandrapur Ext	30	Boiler	Japan	Rs. 5.60 crores
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(B) GAS TURBINE UNITS**I. Assam State Elec. Board****1. Lakwa G.T.**

Unit-4	15	Gas Turbine set	Japan	Yen 448,28538
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II. Tripura**Baramura G.T.**

Unit-1	5	Gas Turbine set	France	N.A.
Unit-2	5	-do-	-do-	

III. Maharashtra State Elec. Board**1. Uran G.T.**

Unit-8	108	Gas Turbine set	West Germany	Rs. 17.06 crores
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IV. Delhi Electric Supply Undertaking**Delhi GT'S**

Unit-1	30	GT Set	France	Rs. 62.78 crores
Unit-2	30	-do-	-do-	
Unit-3	30	-do-	-do-	
Unit-4	30	-do-	-do-	
Unit-5	30	-do-	-do-	
Unit-6	30	-do-	-do-	

GT—Gas Turbine.

Smuggling of Coal

3207. SHRI SIMON TIGGA : Will the Minister of ENERGY be pleased to state :

(a) whether Government are aware of flourishing parallel coal trade and smuggling of coal within the country ;

(b) if so, the details thereof ;

(c) the details of coal-smuggling caught at Sawang colliery and at Ramgarh Central in Coalfields Limited ; and

(d) the action taken against the guilty persons ?

THE MINISTER OF ENERGY
(SHRI VASANT SATHE) : (a) and

(b) The Government have no information of any large scale smuggling of coal from the collieries in the country. However, effective steps in cooperation with the State Government authorities are being taken for quite some time now to check theft/pilferage of coal. These steps, inter-alia are :—

(i) Carrying out surprise checks ;

(ii) Detection through flying squads consisting of Police, watch and ward staff of the Coal Companies and Central Industrial Security Force personnel ;

(iii) Cancellation of licences of private coal depots within a radius of 8 kms by Dist. Authorities.

- (iv) Stricter regulation of supply of domestic coal to the consumers ;
- (v) Departmentalisation of internal transport of coal/coke from pit-heads to railway sidings.

(c) and (d) The information is being collected and will be laid on the Table of the House.

Increase in prices of products of public sector industries

3208. SHRI LAKSHMAN MALLICK : Will the Minister of INDUSTRY be pleased to state :

(a) whether in order to reduce the deficit in the public sector industries, the prices of their products have been increased from time to time and it has affected the prices of other items ;

(b) if so, the names of the public sector industries, performances of which are not satisfactory and are running into losses, alongwith the items, the prices of which have been increased during the last three years ;

(c) whether any measures have been taken to check this trend ; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS (SHRI R. K. JAICHANDRA SINGH) : (a) It is presumed that the Hon'ble Member is referring to increases in Administered Prices/Price increases requiring Government approval, in respect of core sector industries like steel, coal, etc. The price increases approved by the Government in these cases are mainly to compensate for increases in the cost of inputs and not for reducing the deficits in the public sector industries as such.

(b) to (d) In view of reply to (a) above, (b), (c) & (d) do not arise. However, the names of enterprises which suffered losses in 1983-84 are available at pages 55 and 56 of Vol. 1 of Public Enterprises Survey, 1983-84, placed on the Table of the House on the 15th March, 1985. Similarly, the price increases made in respect of basic inputs like steel, coal, etc. during the three years

ending 31st March, 1984 are available in the Chapter on "Pricing Policy in Public Enterprises" appearing in Vol. 1 of the Public Enterprises Surveys of 1983-84, 1982-83 and 1981-82.

Shortage of drug for kidney patients

3209. SHRI R.M. BHOYE : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government are aware of the acute shortage of life-saving drug for kidney patients due to the stoppage of its production by manufacturers in the country ;

(b) if so, whether Government have considered the question of alternative production arrangements to manufacture the drug under collaboration in the country or to procure the drug from other sources through the State Trading Corporation or to allow the patients to import the drug by raising the ceiling of Rs. 2,000 prescribed for import by any individual ; and

(c) if so, the details in this regard ;

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS (SHRI R. K. JAICHANDRA SINGH) : (a) to (c) No, Sir.

Some reports of localised shortages of Azathioprine (Imuran) tablets, used by kidney patients were received by the Government. However, the authorised stockists of this drug reported sufficient stocks with them and on this Ministry's advice rushed stocks to the reported areas of shortages.

The current import policy provides for liberal imports of Imuran tablets under OGL. Individual patients can directly import the drug upto a prescribed value limit. The preparation is also exempted from custom duty.

Setting up of Electronic Telex Exchanges

3210. SHRI AMARSINH RATHAWA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government have launched a massive programme for setting up